have a scheme on the lines of Indira Vikas Patra but no details are available.

2538. (Transferred to 22nd December,

FINANCES WITHDRAWN BY SCICI TO DEEP SEA FISHING OPERATION

2539. SHRI V. HNUMANTHA RAO: to state Will the Minister of FINANCE be pleased to state:

- (a) whether the SCICI has withdrawn financing to deep-sea fishing vessels;
- (b) if so, what steps are proposed to be and taken to return seized fishing vessels to operators; and
- (c) details of steps proposed by SCICI to revive the sick deep-sea fishing Industry?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCJE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. AHMED) : ABRAR

- (a) No, Sir.
- (b) and (c) The Government of India announced a rehabilitation scheme on 4-4-1991 for the fishing companies assisted by erstwhile Shipping Development Fund Committee (SDFC). Further relaxations were mads in the scheme by the Govt. in April, 1992 in response to requests from the Industry. The scheme envisages various concessions which include waiver of penal interest, recapitalisation of overdue amounts repayable over the balance life of the vessel, additional financial assistance for meeting increased cost of acvaisition of vessels and assistance for repairs and modifications of vessels. On receipt of further representation from the deep sea fishing industry, the Govt. of India have constituted a High Level Technical Committee in the Ministry of Food Processing Industries to look into the problems of the industry.

munications, have, however, suggested to PARTICIPATION OF INDIA IN GEF 2540. SHRI SUSHIL KUMAR :

SAMBHAJIRAO SHINDE : SHRIMATI VEENA VERMA: SHRI MAHENDRA PRASAD: SHRI RAJNI RANJAN SAMU:

Will the Minister cf FINANCE be pleased

- (a) whether it is a fact that India has beer enlisted as a partIcipant of the Global Environment Facility (GEF) as a donor beneficiary:
- (b) if so, what are details in this regard;
- (c) whether any project in India has been identified for GEF-funds ?

THE MINISTER OF STATE IN "THE MINISTRY OF FINANCE AND TOE MFNISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS ABRAR AHMED) :

- (a) Yes, Sir. India is a participant of the Global Environment Facility as a doror as well as a beneficiary'.
- (b) and (c) The Government has posed some projects for GEF funding and being piccessed.

राष्ट्रीय बजर योजना

2541. औ विमनभाई हरिमाई शुक्तः विस्त मंत्री यह बताने की कुपा करेंगे कि:

- -(क) सातवी और ग्राटवी पंचवर्षीय योजना के दौरान सरकार द्वारा राष्ट्रीय बचत मोजना के अन्तर्यत राज्य-बार कितना लक्स निर्धारित किया गया है
- (ख) उक्त अवधि के दौरान प्रत्येक राज्य ने कितना लब्ब प्राप्त किया है
- (ग) इस योजना के अन्तर्गत गुजरात के विधिन्म जिलों द्वारा कितना लक्ष्य प्राप्त किया गया है:
- (घ) क्या इस योजना के अन्तर्गत और अधिक धनराणि एकत्रित करने के लिए सरकार द्वारा कोई

विभेष प्रोत्माहन प्राजना बनाई गई है ग्रथमा बनाये जाने का विचार है और

(इ) यदि हो, तो इस संबंध में अमीरा न्या **₹** ?

वित्त मंद्रालय में राज्य मंत्री श्रीर संसदीय कार्य मंश्रालय में राज्य मंत्री (डा. शबरार शहमद)ः

- (क) और (छ) सातवीं प्रायोजना में वर्ष 1984-85 के मुल्यों पर 17916 करोड़ रूपए के ग्रल्प बचतों के निक्ल मंग्रह की कल्पना की गई। इस लक्ष्य का राज्यवार व्यौरा नहीं है । झरठवीं भायोजना ने प्रस्प बचलों के लिए मलग से कोई लक्य सुचित नहीं किया है । हालांकि सात्वीं श्रायोजना (1985-90) तथा ब्राटवी बाबोजना के प्रथम वर्ष व्यवित् 1992-93 के दौरान डाकघरों जालू म्ल्यों पर हुए राज्यवार बास्तविक निकल अल्प बचत संग्रह संलग्न विवरण (जीचे देखिए) में बसाए गए
- (ग) गणरात के विभिन्त जिलों के लिए कोई लक्य निर्धारित नहीं किया गया था ।
- (घ) और (ङ) सरकार द्वारा किये गये उपायों के कारण चाल वर्ष के दौरान भ्रम्त्बर, 1993 तक मरुप सचत संग्रहों _{ने} पिछले वर्ष की तदनरूप श्विध के दौरान हुए संग्रहीं की तुलना में उत्साह-वर्धक वृद्धि दर्शायी है । वर्तमान में प्रस्प बचत योजनाओं को कोई विशेष प्रोत्साहत देने का कोई प्रस्ताव नहीं है।

विवर्**ण**

बाणू बीमली पर शक्तारों में हुए निवस अस्य बन्नत संग्रह

(करोड़ हपये)

क्रमसं एञ्स	सासत्री ग्रामोजना	1992-93 धन न्निम)
	198590	
1 2	3	4
 ऋा•झ प्रदेश 	1205.56	172.13
. १ स्टब्स्यास्ट्रस्य प्रदेश		2 0.0

1 2	3	4
3. श्रसंम	565.71	101.43
4. बिहा र	1428.64	148.00
5. गोक्सा	111.36	10.81
6. गु जर ास	2641.04	386.78
2. हरियाणा	816.37	137.58
८. हिमाचल प्रदेश	396.76	25.2
 अस्मू और कश्मीर 	322.25	55.93
10. कर्नाटक	1374.01	284.89
।।. केरल	629.47	134,06
12. भव्य प्रदेश	967.92	111.37
13. महाराष्ट्र	2444.8	121.37
14. मणिपुर	9.65	2.59
15. मेघालय	51.82	4.83
16. मिजोरम	3.411	3.96
17. नागालॅंड	10.35	1.09
18. उड़ीसा	477.34	26.90
19. প্ৰাশ	1301.77	175.90
20. रा जस्थान	946.44	304.03
21. सिक्किम	3.68	0.26
22 तमिलनाडू	822.34	526. 78
23. क्रिपुरा	65.16	7.66
24. उत्तर प्रदेश	3756.67	737.60
25. पश्चिम बंगाल	2799.18	572.61

CREDIT FACILITIES TO SMALL SCALE INDUSTRIES

@2542. SHRI IQEAL SINGH: Will the Minister of FINANCE be pleased to

(a) whether Government propose to set up specially designated branches to disburse credit to small scale industries in 85 identified districts in the country which cover around half of the total SSI units;

[@] Previously Unstarred Question 2004 transferred from 16th December, 1993